

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3004
TO BE ANSWERED ON THE 9TH AUGUST, 2024**

“MEDICAL FACILITIES IN DAMAN AND DIU”

3004 SHRI PATEL UMESHBHAI BABUBHAI :

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the medical facilities in the Union Territory of Daman and Diu are inadequate and if so, the details thereof;
- (b) whether the patients are being charged money for treatment in the Government health centres/wellness centres; and
- (c) if so, the steps taken/proposed to be taken by the Government to address the said problem and to provide free treatment to the people?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c) : Public Health & Hospital is a State subject and its implementation and provision of medical facilities primarily lies with the State Government. However, Central Government through the National Health Mission (NHM) provides technical and financial support to States/UTs to strengthen public healthcare system based on the proposals received in the form of Program Implementation Plans (PIPs). The number of Sub-Centres, Primary Health Centres (PHCs) and Community Health Centres (CHCs) functioning in Rural and Urban areas of the UT of Dadra Nagar Haveli and Daman & Diu, as on 31st March 2022 are as under:

Sub Centres		PHCs		CHCs	
Rural	Urban	Rural	Urban	Rural	Urban
94	3	12	2	3	1

Further, to ensure the availability of essential drugs and reduce the out-of-pocket expenditure (OOPE) of the patients visiting public health facilities, the Government rolled out the Free Drugs Service Initiative and Free Diagnostics Services Initiative under the NHM in 2015. The initiative supplements the State's efforts to ensure the availability of free medicines and diagnostics to healthcare seekers at District Hospital and below-level facilities.
